

Filing no. 8214/2020 (Cr. Appl. S.J.)
Bibhash Prasad Sinha Vs The Union of India through CBI
Name of advocate:- M. B. Lal

Defects:-

- 1 Limitation expired on 27/04/2020, delayed by 36 days.
- 7 Provisional bail granted vide order dated 27/02/2020 till 24.04.2020 but the instant appeal is filed after expiry of provisional bail.
- 9 (i) Name of the appellant in the cause title of impugned order differs from the same at conviction and sentence part. Hence, its correctness at index, page no. 1, 5, 6, 7 and vak and in both I.A.s may be verified.
 - (ii) Word 'petitioner' at para 3 may be verified.
 - (iii) Delay days mentioned at para 1 and prayer of limitation petition may be verified/ corrected.
 - (iv) Para 10 statement may be verified/corrected.
 - (v) Particulars of index of both I.A.s maybe stated correctly.
 - (vi) P. Form may be filled up properly.
 - (vii) Annex 1 has not been marked as annexure on the corresponding page.